GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 2312

TO BE ANSWERED ON 05.03.2020

SOLAR PANELS

+2312. SHRI JYOTIRMAY SINGH MAHATO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the foreign countries including United States of America and China are selling solar panels and solar modules at cheaper prices in our country and thereby affecting our domestic manufacturers;
- (b) if so, the details of such goods sold at cheaper prices during each of the last three years and the current year, year and country-wise;
- (c) whether the Government has not imposed any anti-dumping duty on such countries so far; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) The solar panels / modules imported from China are generally cheaper than those produced by domestic manufacturers.
- (b) The details of solar cells /photovoltaic cells whether or not assembled in modules / panels imported in India from different countries, in last three years as well as current year, as per the relevant website of the Department of Commerce, are at **Annexure-I.**
- (c) & (d) The Directorate General of Trade Remedies (DGTR) initiated an anti-dumping investigation on solar cells whether or not assembled partially or fully in modules or panels or on glass or some other suitable substrates from China PR, Malaysia and Chinese Taipei on 21.07.2017. However, on the request of M/s Indian Solar Manufacturers Association, representing the applicant domestic industry, the case was terminated vide Termination Order No. 6/30/2017-DGAD dated 23.03.2018.

However, based on an application dated 28.11.2017 filed by the Indian Solar Manufacturers Association (ISMA), and the final findings of Directorate General of Trade Remedies (DGTR) in investigations concerning imposition of safeguard duty on import of solar cells/ modules, the Government, through notification no. 01/2018-Customs (SG) dated 30th July, 2018, have imposed safeguard duty on import of solar cells whether or not assembled in modules or panels, as follows:

- twenty five percent. ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th July, 2018 to 29th July, 2019 (both days inclusive);
- twenty percent. ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th July, 2019 to 29th January, 2020 (both days inclusive);
- fifteen percent. ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th January, 2020 to 29th July, 2020 (both days inclusive);

Nothing contained in the notification dated 30th July, 2018, mentioned above shall apply to imports of subject goods from countries notified as developing countries vide notification no. 19/2016-Customs (N.T.) dated 5th February, 2016, except China PR, and Malaysia.

Annexure-I referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2312 for reply on 05.03.2020

Value of solar cells /photovoltaic cells whether or not assembled in module/ panel, imported in India under CTH 85414011

SI.	Country	2016-2017	2017-2018	2018-2019	2019-2020
No.	_	(Value in	(Value in	(Value in	(Apr-Dec(F))
		US\$ Million)	US\$ Million)	US\$ Million)	(Value in
					US\$ Million)
1.	AUSTRALIA	0.15	0.05	0.14	0
2.	AUSTRIA	0	0.14	0	0
3.	CAMBODIA	0	0	0.43	4.49
4.	CANADA	0.08	9.59	24.04	7.92
5.	CHINA P RP	2,817.34	3,418.96	1,694.04	1,179.89
6.	FRANCE	0.17	0.12	0.01	0
7.	GERMANY	1.99	26.93	20.1	3.72
8.	HONG KONG	14.36	4.79	45.37	29.21
9.	INDONESIA	0	0	0	0.11
10.	ITALY	0.65	0.68	0.15	0.27
11.	JAPAN	3.78	14.1	0.4	3.41
12.	KOREA RP	1.67	5.75	10.72	1.62
13.	LITHUANIA	0	0.01	0.09	0
14.	MALAYSIA	210.35	179.55	15.31	3.81
15.	MEXICO	2.19	1.56	0	0
16.	MYANMAR	0	0	0	0.98
17.	NETHERLAND	0	0	0.04	0
18.	NORWAY	0.02	0.12	0	0
19.	OMAN	0	0.03	0	0
20.	PHILIPPINES	0	0.04	0.01	0
21.	POLAND	0	0.17	0	0
22.	QATAR	0	0	0.01	0
23.	RUSSIA	0	0	0	0.02
24.	SINGAPORE	39.6	28.11	126.3	29.23
25.	SLOVAK REP	0	0.39	0	0
26.	SPAIN	0	0.25	0	0.18
27.	SRI LANKA DSR	0	0.01	0.25	1.16
28.	ST HELENA	0	0	0.06	0
29.	SWEDEN	0.05	0	0	0
30.	SWITZERLAND	0	0	0.03	0
31.	TAIWAN	58.86	122.44	65.58	19.25
32.	THAILAND	4.18	7.6	55.05	110.39
33.	TUNISIA	0	0	0	0.01
34.	TURKEY	0	0	0.01	0
35.	U ARAB EMTS	3.62	0.89	0.86	0.28
36.	UK	0	0	0.56	0.02
37.	USA	9.62	1.77	8.2	2.57
38.	UNSPECIFIED	0	0.05	0	0
39.	VIETNAM SOC REP	27.81	13.47	91.97	127.21
40.	TOTAL	3,196.5	3,837.6	2,159.7	1,525.8

Source: As per the website (https://commerce-app.gov.in/eidb/) of Department of Commerce